

16.12 hrs.

BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS AMENDMENT BILL*

(Amendment of Sections 3, 4, etc.)

SHRI C. K. CHANDRAPPAN (Cannanore): I beg to move for leave to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970".

The motion was adopted.

SHRI C. K. CHANDRAPPAN: I introduce the Bill.

PUBLICATION AND IMPORT OF POLITICAL LITERATURE BY FOREIGN MISSIONS IN INDIA (REGULATION) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

APPOINTMENT OF GOVERNORS BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduced a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

FOREIGN PROPAGANDA IN INDIA (REGULATION AND CONTROL) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to restrict the motivated political propaganda of foreign countries in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to restrict the motivated political propaganda of foreign countries in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

NATIONAL DEFENCE ACADEMY, KHADAKVASALA AND THE INDIAN MILITARY ACADEMY, DEHRADUN (RE-NAMING) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to rename the National Defence